

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.42 of 2017

Applicant/s

M.Vetri Selvan
Advocate,
No.1-P, Pandu Klix Plaza,
330/160, Thambu Chetty Street,
Chennai 600001

Respondent/s

VS Union of India rep. by the Secretary,
Ministry of Environment, Forest
& Climate Change,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi and others

Legal Practitioners for Applicant(s)

Mr.M.Radhakrishnan

Legal Practitioners for Respondents

Mrs. Me. Saraswathy for R1
M/s. M.K.Subramanian
and P.Velmani for R2 & R3
Mr. E.Manoharan for R6, R7, R8 & R9
Mrs.Yasmeen Ali for R4 & R10
M/s. Norton & Grant A.M. Amutha Ganesh
A. Velmurugan & V. Manikandan for R11

Note of the Registry	Orders of the Registrar
Order No.	Date: 26.10.2017 Applicant counsel present. R11 counsel present. No representation for others. R2, R3 & R5 to R9 side no representation. Not filed reply for many hearings. Post the matter before Tribunal call on 09.11.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>